

**List of Cases where Case Management Hearing Took Place During the Month: May, 2024**

Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of Registration	Petitioner Name VS Respondent Name	Date of Management Hearing							
								Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	written Arguments	Oral Arguments	Other Stages/Hearing date	Next Date
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/61/2022	16-05-2024	Ultimate Digital Solutions Pvt. Ltd. Vs Indian Oil Corporation Ltd.	-	05.07.2024	-	05.07.2024	NA	NA	NA	05.07.2024
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)	03 of 2024	15-06-2020	Kajal Pal Vs Sovan Pal	-	-		09-05-2024	-	-	Further Cross Examination	10-06-2024
4	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	21 of 2024	22-03-2021	National Engineers Co-Operative Society Limited Vs State of West Bengal	-	-	15-05-2024	-	-	-	Further Evidence	14-06-2024
5	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	09 of 2024	20-02-2020	Kazi Zainal Absar Vs Ratnesh Verma	-	-	15-05-2024	-	-	-	Evidence	19-06-2024
6	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	44 of 2024	19-10-2023	Arup Seth Vs M/S Chatterjee Construction	-	06-05-2024		15-05-2024	-		filing evidence-in-chief of witnesses by the defendant and evidence of PW1.	21-05-2024
7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)	27 of 2024	23-12-2021	Sri Tapan Kumar Poi Vs Soma Karmakar	07-05-2024	-	-	-	-	-	framing of issue and first case management	20-05-2024

8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Misc. Arbitration (Commercial)	10 of 2024	20-12-2019	M/S Mining Associates Vs M/S National Projects Construction Corp.Ltd	-	-	-	-	07-05-2024	-	filing written notes of argument by both the parties, as last chance.	24-05-2024
	Commercial Court at Siliguri	Data Not Provided													
Total Number of Cases where Case Managemnet Hearing took place during the Month: 7															